

the Samadhi should take, as to whether it should take any complete form at all, if I may say so. Opinion is veering round to this, namely, that with minor alterations, the thing may be left as it is, without any major monument being put up there. In the layout for surrounding buildings, a museum may be added, but I cannot make any firm commitment because we have invited certain designs; we will examine them, and if any one of those is suitable, we might adopt".

Industrial Committee on Mines

*114. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the personnel for setting up the Industrial Committee on mines other than coal mines has since been finalised;

(b) when the meeting of the above Committee is likely to be convened; and

(c) the nature of subjects to be discussed at that session?

The Deputy Minister of Labour (Shri Abid Ali): (a) Not yet.

(b) and (c). The date and agenda for the meeting will be settled after the committee is constituted.

Shri T. B. Vittal Rao: Is it a fact that this Industrial Committee on mines other than coal mines has not been convened even once, though we are members of the ILO for the last 35 years?

Shri Abid Ali: There is no question of the 35 years' period here, because the idea itself was conceived in 1947. Since then, we ourselves had no agenda to place before the Committee, and neither the workers nor the employers asked for it.

Shri T. B. Vittal Rao: The Minister has just now stated that the workers' representatives or others

have not asked for it. I myself had written letters to him on this point. However, in view of the importance attached to the development of minerals in the Second Five Year Plan, do Government contemplate convening it at an early date?

Shri Abid Ali: The hon. Member referred to this matter here during question time, but I do not remember having received any letter from him or any other representatives of workers on this question suggesting any particular item to be placed for discussion in the Committee. The other part of the question is not relevant.

The Minister of Labour and Employment and Planning (Shri Nanda): If the hon. Member desires that there should be a meeting, I think we will welcome the suggestion. I would like to have a meeting.

Shri B. S. Murthy: May I know by what time the Committee will be constituted, because this has been hanging fire for ten years?

Shri Abid Ali: The Committee has not been conceived. That I submitted earlier.

Shri B. S. Murthy: When will it be appointed?

Shri Nanda: It is going to be constituted shortly.

Employees State Insurance Scheme

*116. **Shri Sadhan Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether differences have arisen between the Employees State Insurance Corporation and the West Bengal Government regarding the provisions of separate hospitals for employees covered by the Employees State Insurance Scheme; and

(b) if so, the final decision reached?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.